

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 3<sup>rd</sup> September, 2018*

HC.VII-14/2018/ 5151 /A. Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati, presently working as Director, I/C, Judicial Academy, Assam, Guwahati, is transferred and posted as District and Sessions Judge, Morigaon, vice Shri Dhruvad Kashyap Das transferred.

Shri Das will hand over charge of his Court and Office to the Special Judge, Assam, Guwahati and proceed to join his new assignment immediately.

HC.VII-14/2018/ 5152 /A. Smti Aparna Ajitsaria, Registrar (Judicial), Gauhati High Court, Guwahati, is released from the post of Registrar (Judicial), Gauhati High Court, Guwahati with effect from 06.09.2018, in order to enable her to join as Director, Judicial Academy, Assam, Guwahati.

She will hand over charge of her Office to the Registrar General, Gauhati High Court, Guwahati and proceed to join her new assignment accordingly.

HC.VII-14/2018/ 5153 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Chandranshu Chaturvedy, Addl. District and Sessions Judge, Fast Track Court, Kokrajhar, as Officer on Special Duty (OSD) attached to the Judicial Academy, Assam for a period of 60 (sixty) days with effect from the date of his reporting for joining as Officer on Special Duty (OSD) .

Shri Chaturvedy will draw his salary and other allowances from his present place of posting i.e. Addl. District and Sessions Judge, Fast Track Court, Kokrajhar.

HC.VII-14/2018/ 5154 /A. Smti Ayushree Shravan, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, is transferred and posted as Munsiff No.2, Morigaon, vice Shri Tanwir Ikram Hazarika transferred.

Smti Shravan will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

HC.VII-14/2018/ 5155 /A. Shri Tanwir Ikram Hazarika, Munsiff No.2, Morigaon, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, vice Smti Ayushree Shravan transferred.

Shri Hazarika will hand over charge of his Court and Office to the District and Sessions Judge, Morigaon and proceed to join his new assignment immediately.

HC.VII-14/2018/ 5156 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil

  
03/09/2018

Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiff with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Smti Ayushree Shravan

*(The power is personal to the Officer concerned and may be exercised by him/ her at any station)*

By Order,  
Sd/- M.K. Kalita,

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-14/2018/ 5157 - 5184 /A.

Dated 03.09.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta/ Dhubri
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Pranjai Das, Judge, Designated Court, Assam, Guwahati, presently working as Director, I/C, Judicial Academy, Assam, Guwahati
16. The District & Sessions, Kokrajhar, for allowing Sri Chaturvedy necessary station leave for joining his new assignment.
17. Smti Aparna Ajitsaria, Registrar (Judicial), Gauhati High Court, Guwahati
18. Shri Chandranshu Chaturvedy, Addl. District and Sessions Judge, Fast Track Court, Kokrajhar
19. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
20. The Chief Judicial Magistrate, \_\_\_\_\_
21. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
22. Smti Ayushree Shravan, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati
23. Shri Tanwir Ikram Hazarika, Munsiff No.2, Morigaon
24. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
25. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
26. The Administrative Officer, Judicial Academy, Assam, Guwahati
27. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website

  
03/09/2018

28. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

**REGISTRAR (VIGILANCE)**

03/09/2018